

(b) The terms and conditions of [ service of employees of Hindustan Aircraft Ltd., are governed by Rules having the force of standing orders which are issued by the management from time to time.

SHRI C. G. K. REDDY : May I know, Sir, so far as the category of this Factory is concerned, whether it is categorised as an Ordnance Factory.

SHRI SATISH CHANDRA : Sir, that part of the question was probably disallowed, but, it is not an Ordnance Factory.

SHRI C. G. K. REDDY : What other category does it come under?

SHRI SATISH CHANDRA : It is a Private Limited Company which does work for the Defence Ministry, Ministry of Railways and for private civil aviation companies. It is a Private Limited concern in which the Government of India and Government of Mysore have shares.

SHRI C. G. K. REDDY : I want to know, Sir, on what basis these standing orders are made? The hon. Minister may be aware that in the Government service, there are certain categories and, whether it is an Ordnance Factory, or a Private Limited Company, all that I wish to know is on what basis are these standing orders for terms and conditions made.

SHRI SATISH CHANDRA : Sir, the standing orders are nothing but a collection on paper of the terms and conditions which are decided from time to time. The present scales of pay, which are in force since 1st July 1949 were settled as a result of the recommendations of the Pay Committee which was appointed by the Board of Directors and before they were enforced, the Labour Union was also consulted.

SHRI C.G.K. REDDY : May I know, Sir, whether these terms and conditions can be changed as they are changed in any commercial firms in the country?

SHRI SATISH CHANDRA : Sir, they can, of course, be adjusted according to circumstances, if there is a necessity for it.

SIN C.G.K. REDDY : May I know, Sir, if the employees of the Hindustan Aircraft Ltd. come under the definition of Government employees?

MR. DEPUTY CHAIRMAN : He has said that it is a Private Limited Company.

SHRI RAJAGOPAL NAIDU : May I know, Sir, who the Directors of the Private Limited Company are, what is the interest of the Government of India in that and who is the Managing Director of the Company?

SHRI SATISH CHANDRA : Sir, the Directors of the Company are three, one is the representative of the Government of India, one is the representative of the Government of Mysore and one is a non-official appointed by the Government of India, in consultation with the Government of Mysore. There is no Managing Director.

SHRI RAJAGOPAL NAIDU : Can a Company be run without a Managing Director, if it is a Limited Company?

MR. DEPUTY CHAIRMAN : Order, order.

SHRI B. C. GHOSE : The hon. Minister stated that the shares are owned by the Government of Mysore and the Government of India and also that it is a Public Limited Company. Were any shares issued to the public for subscription?

SHRI SATISH CHANDRA : Sir, I said, it is a Private Limited Company, not a Public Limited Company.

SHRI B. C. GHOSE : What is the proportion of the shares held by the Governments of Mysore and India?

SHRI SATISH CHANDRA : About 80% are owned by the Government of India and 20% by the Government of Mysore.

SHRI O. SOBHANI : Sir, who is in charge of the actual management of the Company ?

SHRI SATISH CHANDRA : Sir, the Board of Directors manage this firm through a General Manager who is appointed by them.

SHRI GOVINDA REDDY : As far as the labour of this Factory is concerned, does it not come under all the labour legislation, Sir?

SHRI SATISH CHANDRA : It does; it is just like the labour of any other factory.

SHRI M. MANJURAN : I want to know whether the Government of India and the Government of Mysore are private concerns.

MR. DEPUTY CHAIRMAN : Order, order.

SHRI B. C. GHOSE : The question is out of order because.....

MR. DEPUTY CHAIRMAN : That is out of order ; if you have anything fresh to ask, you can.

SHRI B. C. GHOSE : How is it that in a Private Limited Company, the shareholders are the Government concerned only ?

SHRI SATISH CHANDRA : It is a Private Limited Company according to the provisions contained in the Companies Act.

MR. DEPUTY CHAIRMAN : Next question.

#### ARTIFICIAL RICE

\*126. SHRI T. R. DEOGIRIKAR : Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state :

(a) whether the experiment to produce artificial rice made in India has been successful;

(b) what are the ingredients, of such artificial rkt ; and .

(c) whether Government propose to pursue the experiment ?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) & (b) Yes, Sir. Investigations have been under way in the Food Technological Research Institute Mysore to produce a composite grain with the appearance, shape, cooking quality and digestibility of rico with somewhat higher protein content than rice. The grain will be made up of natural components, tapioca and groundnut, which are available and can be easily produced in the country, at a cost which will at least be 25% cheaper than imported rice. The Institute has been making round grains but by combining scientific processing with the use of modern equipment, any desired shape can be given.

(c) A proposal to continue the work already done on a pilot plant scale is under consideration.

SHRI T. R. DEOGIRIKAR : May I know whether this experiment was tried in any other country, and if so, with what result ?

SHRI K. D. MALAVIYA : What we know is that we have very successfully carried out this experiment.

SHRI T. R. DEOGIRIKAR: Is this proposition commercially feasible?

SHRI K. D. MALAVIYA: We hope it will be commercially feasible.

DR. P. C. MITRA : Why is the name "Yrice" given to this product? Rice is "ot out of paddy, and not out of any other thing. Why is it called "rice"?

MR. DEPUTY CHAIRMAN : It is artificial rice.

SHRI H. P. SAKSENA : May I know if this artificial rice has any family relationship with the artificial rain that we are trying to produce?

MR. DEPUTY CHAIRMAN : Order, order.

DR. D. H. VARIAVA : May I ask the hon. Minister if any medical research has been done on this artificial rice in order to see whether it will affect the health of the people in a good or a bad way?

SHRI K. D. MALAVIYA : Investigations made so far go to indicate that this fortified food is not likely to produce any bad effect on the health of the people.

SHRI B. GUPTA : May I know what has been the cost of these experiments ?

SHRI K. D. MALAVIYA : The cost has not been such as can be objected to.

SHRI C. G. K. REDDY : That is no answer to the question.

SHRI B. GUPTA : May I know whether it is to be considered as part of the grow-more-food campaign?

MR. DEPUTY CHAIRMAN : Order, order.

SHRI B. RATH : What is the chemical composition of this artificial rice?

SHRI K. D. MALAVIYA : The chemical composition perhaps may not interest all the hon. Members here.

SHRI B. RATH : It may interest some hon. Members.

MR. DEPUTY CHAIRMAN : Can the hon. Minister give the information ?

SHRI K. D. MALAVIYA : Yes. It contains starch, proteins, calcium, Vitamin B and to a certain extent Vitamin C also.

SHRIMATI VIOLET ALVA : In what proportion?

MR. DEPUTY CHAIRMAN : The hon. Member wants the organic chemistry formula, perhaps.

SHRI K. D. MALAVIYA : I am not aware of that formula.

SHRI B. GUPTA : May I know if this particular experiment has been based on the assumption that the possibilities of growing rice in the ordinary, normal, natural way have been exhausted in India?

MR. DEPUTY CHAIRMAN : Order, order.

SHRI SHRIYANS PRASAD JAIN : May I know if any experiment on the human body has been made with this rice, and, if so, with what result?

SHRI K. D. MALAVIYA : Yes, Sir. Many people are being fed these days on this fortified food—artificial rice— and the effect seems to be quite encouraging.

SHRI R. U. AGNIBHOJ : Is this rice meant for medical treatment or for normal human consumption?

SHRI K. D. MALAVIYA : It is purely for human consumption as food.

SHRI C. G. K. REDDY : May I know whether the Government's attention has been drawn to the release commercially of synthetic rice a year ago by a Coimbatore firm, obviously with the blessings of the Director of the Food Technological Research Institute ?

SHRI K. D. MALAVIYA : The Coimbatore firm in question did not listen to the advice of the Government or of the Director of the Food Technological Research Institute and, therefore, it met with a certain amount of failure.

SHRIMATI VIOLET ALVA : Where could one get a sample of this rice ?

SHRI K. D. MALAVIYA : If the hon. Lady Member is very much interested, I can send her a sample.

SHRIMATI VIOLET ALVA : Yes, I would like to have it.

SHRI C. G. K. REDDY : Is the Government aware that the synthetic